

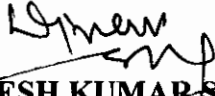
URGENT NOTICE

Reg: Destruction of Unclaimed Certified Copies prepared till 30th June 2017 and Applications for Supply of Certified Copies (Lying Under Objection) for the period i.e. from 01st July 2016 to 30th June 2017 lying at the Counter for Certified Copy (Certified Counter).

Advocate/Litigants are requested to contact Copying Agency at the counter for Certified Copy (Certified Counter) on any working day to collect the certified copies prepared till 30th June 2017 lying ready for delivery pursuant to the applications made during 01st July 2016 to 30th June 2017. In case the said certified copies are not collected by 23.12.2017, the same would be destroyed in the first week of January, 2018, without any further notice and the amount deposited for such attested copy shall stand forfeited.

The Advocates/Litigants are further requested to contact at the Counter for certified copy to collect the applications made for supply of certified copies during 01st July 2016 to 30th June 2017 which are lying under objection. The said applications, if not collected for removal of objections by 23.12.17, would also be destroyed in the first week of January, 2018 and the amount deposited for the same shall stand forfeited.

Lists of defective applications and unclaimed certified copies in respect of Writ/Criminal side as well as Appellate Side are available on the official website of this Court, i.e. delhihighcourt.nic.in under the link Public Notices => Notices.

BY ORDER

(DINESH KUMAR SHARMA)
REGISTRAR GENERAL